

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No.5452 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/10.09.2020 Heard through V.C.

2. At the request of learned counsel for the petitioner, put up this case on 8th October, 2020 under the heading “For final disposal”.

3. Mr.Rahul Kamlesh, learned A.C. to S.C. IV is present for the respondent State.

(Deepak Roshan, J.)

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